

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PIONEER
GLOBEX PRIVATE LIMITED**

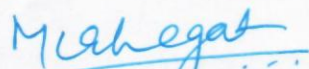
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Pioneer Globex Private Limited
2.	Date of incorporation of corporate debtor	25/11/2013
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909GJ2013PTC077606
5.	Address of the registered office and principal office (if any) of corporate debtor	C/O Mahalaxmi Atta Millcompound, Opp Fire Brigade Station, Nirmal Nagar, Bhavnagar, Gujarat-364001
6.	Date of closure of Insolvency Resolution Process	05/02/2021
7.	Liquidation commencement date of corporate debtor	05/02/2021 (Copy of order received on 12/02/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Manish Kumar Bhagat IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438
9.	Address and e-mail of the liquidator, as registered with the Board	103-104, Panchdeep Complex Mithakhali Six Road, Navrangpura, Ahmedabad – 380009 Email – mbhagat2003@gmail.com Ph - +91-9879061500
10.	Address and e-mail to be used for correspondence with the liquidator	103-104, Panchdeep Complex Mithakhali Six Road, Navrangpura, Ahmedabad – 380009 Email – mbhagat2003@gmail.com Ph - +91-9879061500
11.	Last date for submission of claims	14.03.2021

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **Pioneer Globex Private Limited** on **05.02.2021 (Copy of order received on 12/02/2021)**

The stakeholders of Pioneer Globex Private Limited are hereby called upon to submit their Claims with proof **on or before 14.03.2021** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


MANISH KUMAR BHAGAT
Liquidator – Pioneer Globex Private Limited
IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438



Date : 16.02.2021
Place : Ahmedabad